

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 10-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Vikash Singh, AOR

For Respondent(s) :

Mr. H.K. Naik, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is duly represented.

Certificate of service with regard to respondent No.1
is still awaited from the concerned High Court. Let a fresh
reminder be issued.

Let scanned soft copies of original records be called
for through E-mail in light of Circular F.No.01/Judl./2025,
dated 10.01.2025 and soft copy of the same be provided to
the Ld. Counsels for both the parties.

List again on 21.03.2025. Counter affidavit, if any,
be filed by respondent No.2 in the meantime.

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SUJATA SINGH
Registrar